

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1653**

**TO BE ANSWERED ON THE 21<sup>ST</sup> DECEMBER, 2022/ AGRAHAYANA 30, 1944  
(SAKA)**

**DATABASE OF NGOS ON FCRA PORTAL**

**1653 SHRI MOHAMMED NADIMUL HAQUE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government acknowledges that it has pulled down all the data disclosing the financial contribution received by NGOs including FC4 form from the FCRA online portal, if so, the reasons therefor;**

**(b) whether the database was compromised by corrupt officials, if so, details thereof; and**

**(c) the detailed timeline within which Government plans to make all the data available online?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) and (c): Information hosted on the FCRA online portal <https://fcraonline.nic.in> is aligned with the provisions of the Foreign Contribution (Regulation) Act, 2010 and the rules made thereunder.**

**(b): No Sir.**

**\*\*\*\*\***